

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

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ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.862/252/HDB/2018
NAME OF THE COMPANY	Raimondo Facility Management Pvt Ltd
NAME OF THE PETITIONER(S)	Praveen Reddy Cholleti
NAME OF THE RESPONDENT(S)	Raimondo Facility Management Pvt Ltd & Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned PCS Mr.Vasanth Kumar Bajaj present for Applicant.

Learned counsel Ms.Suma present on behalf of Mr.T.Sujan Kumar Reddy for ROC.

Applicant filed proof of service of notice on ROC.

ROC report filed.

Heard learned PCS appearing for Applicant and learned counsel appearing for ROC.

Orders reserved.


MEMBER JUDICIAL